NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA 629/16	TP 297/17	Adm.	391-394	Mantri Abodes P. Ltd.	-

NAME (IN CAPITAL) & PHONE NUMBER SIGNATURE

REPRESENTATION TO WHOM

SHRUTI JERE

SHRUTI JERE Counsel for 9900053088 Applicant Co.

Heard the counsel for petitioner. She has filed affidavit

Orders reserved.

MEMBER (J)

MEMBER (T)